## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/220/2017

NAME OF THE PETITIONER

: NAKSHATRAS RESTAURANT PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) Sankar Varadharajan For Perinenen 2) B. Sanathbahn wecense Por Despriden

## <u>ORDER</u>

Counsels for both the parties are present. Matter is posted for final arguments. Put up on 24.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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